

Annexure-1

Name of the corporate debtor: Yamuna Infradevelopers Private Limited; Date of commencement of liquidation: 27.12.2019; List of stakeholders as on: 26.01.2020

List of secured financial creditors

SL. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	PNB/OBC	Nationalised Bank	23-01-2020	3,08,16,718.00	3,08,16,718.00	Secured	No Security is in CD Name	NA	*NOTE BELOW	100%	100%	-	-	-	-	-

***NOTE**

Details of Securities interest created on assets owned / held by others such as guarantor:

- Equitable mortgage of Commercial land and building measuring 12523 Sq. Yards situated near Reliance Petrol Pump, Bye Pass Road, NH-73, Yamuna Nagar in the name of Shri Rajinder Kumar, Shri Dilbag Singh, Shri Inder Pal Singh, Shri Sat Pal Singh, Shri Rajidner Singh, Shri Gurbaj Singh, Shri Nasib Singh and Bhupinder Singh (Recorded in the Mortgage Register No. 2223/37 & 2224/37 dated 17.12.2013.)
- Extention of equitable mortgage charge of residential house No. 28, Sector-6, HUDA, Panchkula in the names of Shri Gurbaj Singh S/o Shri Major Singh and Shri Rajinder Singh S/o Shri Bisa Singh measuring 1039.50 Sq. Yards or 869.50 Sq. Mtrs. (Recorded in the Mortgage Register No. 2225/37 dated 17.12.2013)
- Extention of equitable mortgage charge on residential House No. 1351, Sector-18, HUDA, Jagadhari in the names of Shri Taranjeet Singh S/o Shri Aman Singh, Shri Ranbir Singh S/o Shri Mahinder Singh and Shri Dilbag Singh S/o Shri Bisa Singh measuring 529.00 Sq. Yards or 442.50 Sq. Mtrs. (Recorded in the Mortgage Register No. 2228/37 dated 17.12.2013)
- Equit. Mortgage of college land and building at measuring 207K-0M (i.e. 25.875 Acre) situated at Village Gadhauli, H.B. No. 437, Sub Tehsil-Mustafabad, Teh Jagadhri, Distt. Yamuna Nagar having Land & Building Market Value Rs.92.693 Crore as per Valuation dated 01.05.2019 of bank's panel Architect, M/s Architecture & Design, Kurukshetra. Mutation has been entered in the revenue record detailed as under :--
 - Equitable Mortgage of land measuring 60K-06M, comprising in Khewat No. 103, Khatauni No. 135min, Khasra No. 16//9(8-0), 10(8-0), 11(8-0), 13(8-0) and 17//5(8-0) 17/6(9-13), 17/7(2-13) situated at Vill. Gadhauli, Tehsil Mustafabad, Distt. Yamuna Nagar, HB No. 437, vide Gift Deed No. 1383 dated 14.12.2009. (Recorded in the mortgage Register No. 2213/37 dated 17.12.2013)

b. Equitable Mortgage of land measuring 120K-02M comprising in Khasra No. 94/127, 76/103, 97/130 situated at Village Gadhauli, HB No. 437, Tehsil Jagadhari, Distt. Yamuna Nagar vide Gift Deed No. 1250 dated 29.11.2007 read with mutation No. 389 standing in the name of Ch. Lekh Raj Educational & Charitable Trust bounded as under :

North - Gohar, South-Property of Others, East- Road, West -Property of Others (Recorded in the Mortgage Register No. 2214/37 dated 17.12.2013)

c. Equitable Mortgage of land measuring 7K-14M comprising in Khewat No. 96//87, Khasra No. 16//2/2(0-11), 3(1-16), 8/1(5-7) situated at Vill Gadhauli, HB No. 437, Tehsil Jagadhri, Distt. Yamuna Nagar vide Sale Deed No. 1818 dated 07.02.2011 standing in the name of M/s Chaudhary Lekh Raj Educational & Charitable Trust. (Recorded in the Mortgage Register No. 2214/37 dated 17.12.2013)

d. Equitable Mortgage of land measuring 18K-18M situated at Village Gadhauli, HB No. 437, comprising in Khewat/Khatauni No.84/110, Khasra No. 17/4 being 33/40 share & Khewat /Khatauni No. 85/111, Khasra No. 16//1, 8/2 vide Regd. Gift Deed No. 1384 dated 14.12.2009 standing in the name of M/s Chaudhary Lekh Raj Educational & Charitable Trust. (Recorded in the Mortgage Register No. 2215/37 dated 17.12.2013)

e. Equitable mortgage of land measuring 52K-15M (1055 marla) situated at Village Gadhauli, near Yamuna Engineering College, H.B.No. 437 Sub Tehsil Mustafabad, Distt. Yamuna Nagar vide Release Deed No. 2464 dated 19.09.2012 read with Mutation No. 449 standing in the name of Shri Netar Pal S/o Shri Janak Singh and having MV Rs.36266000.00 and RV Rs.32600000.00 as per Valuation Report dated 28.02.2018 of Aaditya Associates.

Bounded : North-Open Agricultural Land, South – Open Agricultural land, East : Open Agri land, West –Gohar (Recorded in the Mortgage Register No. 2216/37 dated 17.12.2013)

f. Equitable mortgage of land measuring 52K-13M (1053 marla) situated at Village Gadhauli, near Yamuna Engineering College, H.B.No. 437 Sub Tehsil Mustafabad, Distt. Yamuna Nagar vide Release Deed No. 2465 dated 19.09.2012 read with Mutation No. 448 standing in the name of Shri Raj Pal S/o Shri Janak Singh and having MV Rs.3.62 Crore and RV Rs.3.25 Crore as per Valuation Report dated 28.02.2018 of Aaditya Associates.

Bounded : North-Open Agricultural Land, South – Open Agricultural land, East : Open Agri land, West –Gohar (Recorded in the Mortgage Register No. 2217/37 dated 17.12.2013)

g. Equitable mortgage of land measuring 21K-15M detailed as under :

i) Land measuring 3K-5M being 1/3 share out of 9K-15M comprised in Khewat No. 64//60 Khatauni No. 86 Khasra No. 4//2/2(1-15), 21(8-0).

ii) Land measuring 5K-17M being 117/1323 share out of 66K-3M comprised in Khewat No. 103//95 Khatauni No. 135 Khasra No. 16//9(8-), 10(8-0), 11(8-0), 12(8-0), 13(8-0), 20/1/2(5-6), 20/2/2(0-4) 17//5(8-0), 6(9-13), 7(2-13), 16/1(0-6), 16/2/1(0-1).

iii) Land measuring 12K-13M being 1/3 share out of 37K-18M comprised in Khewat No. 12(-4), 18/2(6-9), 19(5-18), 22/1(3-10), 22/2(2-18), 23/1(2-12) situated at Village Gadhauli, near Yamuna Engineering College, H.B.No. 437 Sub Tehsil Mustafabad, Distt. Yamuna Nagar vide Gift Deed No. 4866 dated 05.03.2012 standing in the name of Smt. Maninder Kaur W/o Shri Inder Pal Singh and having MV Rs.1.4955 Crore RV Rs.1.35 Crore as per valuation report dated 28.02.2018 of Aaditya Associates, Yamuna Nagar. (Recorded in the Mortgage Register No. 2218/37 dated 17.12.2013)

h. Equitable mortgage of land measuring 20K-04M situated at Village Gadhauli, near Yamuna Engineering College, H.B.No. 437 Sub Tehsil Mustafabad, Distt. Yamuna Nagar vide Gift Deed No. 4867 dated 05.03.2012 standing in the name of Smt. Maninde Kaur W/o Shri Inder Pal Singh and having MV Rs.13888000.00 and RV Rs.12500000.00 as per valuation report dated 28.02.2018 of Aaditya Associates, Yamuna Nagar. (Recorded in the Mortgage Register No. 2218/37 dated 17.12.2013)

i. Equitable mortgage of land measuring 02K-13M, Khewat No. 164, Khatauni No. 227 & 228, Khasra No. 36/25(8-0), 35/20(8-0), 21(8-0), 36/16(8-0) H.B. No. 443 situated at Village Chhappar Mansoorpur, Sub Tehsil Mustafabad, Distt. Yamuna Nagar vide Sale Deed No. 1777 dated 04.02.2010 standing in the name of Shri Rajinder Singh S/o Shri Lekh Raj and having MV Rs.18.22 lacs and RV Rs.16.50 lacs as per Valuation Report dated 28.02.2018 of M/s Aaditya Associates, Yamuna Nagar. (Recorded in the Mortgage Register No. 2219/37 dated 17.12.2013)

j. Equitable mortgage of land measuring 04K-0M, Khewat No.221, Khatauni No.304 to 308, situated at Village Chhappar Mansoorpur H B No. 443, Sub Tehsil Mustafabad, Distt. Yamuna Nagar vide Sale Deed No. 1051 dated 11.09.2006 standing in the name of Shri Sat Pal Singh S/o Shri Rajinder Singh and haing MV Rs.27.50 lac and RV Rs.24.75 lacs as per Valuation report dated 28.02.2018 of M/s Aaditya Associates, Yamuna Nagar. (Recorded in the Mortgage Register No. 2220/37 dated 17.12.2013)

Note: The security Interest reflected above is on the basis of Form D and supporting documents submitted by the financial creditors